GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:60 ANSWERED ON:26.07.2010 REFUND OF SPECTRUM FEE

Adsul Shri Anandrao Vithoba; Das Gupta Shri Gurudas; Dharmshi Shri Babar Gajanan; Lingam Shri P.; Yadav Shri Dharmendra

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Ministry of Communications and Information Technology has requested the Ministry of Finance to refund spectrum fee paid by two State-owned telecom companies- Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL);
- (b) if, so the details thereof and reasons therefor;
- (c) the amount paid by each telecom companies to the Government as spectrum fee; and
- (d) the response of the Ministry of Finance thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) & (b) Yes, Madam. Keeping in view of shouldering immense social, rural and Government obligations by the BSNL and MTNL, this Ministry has requested Hon'ble Finance Minister to consider the request of these PSUs and reimburse the fees paid for 3G and BWA Spectrum.
- (c) The details of amount paid by BSNL and MTNL are mentioned in Annexure-I.
- (d) The response is awaited from Hon'ble Finance Minister.